

**Order under the provision of the Goa Oil Palm (Regulation of Production and Processing)
Act, 1998
(Goa Act 23 of 1998)**

Sr. No.	Order	Section/Rules	Official Gazette Reference
1.	3/4/Agron/OIL/3-6/2012-13/D.Agri/147 dated 3-6-2013	Substituting the companies names	Series I No. 10 dated 6-6-2013

Order

3/4/Agron/OIL/3-6/2012-13/D.Aagri/147

Read: (1) Government Notification No.3/4/AGRON/OIL/3-6/2008-09/.Agri. Dated 10-5-2000 published in the Official Gazette, Series I No. 50 dated 12-3-2009.

(2) Government Notification No. 3/4/AGRON/OIL/3-6/2008-09/.Agri. Dated 18-9-2006 published in the Official Gazette, Series I No. 1 dated 2-4-2009.

The approval of the Government is hereby accorded for substituting the name of M/S. Godrej IJM Palm Oil Limited as specified vide above referred Notification dated 23-3-2009 to M/S. Godrej Oil Palm Limited.

Approval of the Government is also hereby accorded for further substitution of the name of M/s. Godrej Gokarna Oil Palm Limited to m/S. Godrej Agrovet Limited due to merger of the said companies with immediate effect.

U.B. Pai Kakode, Oil Palm Commissioner.

Tonca, Caranzalem , 3rd June, 2013.

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